

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 54  
TO BE ANSWERED ON FEBRUARY 02, 2023**

**HOUSES UNDER PMAY-U**

**NO. 54. SHRI PARTHIBAN S.R.:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the data on the number of total houses completed against the sanction granted in 2022-23 under the Pradhan Mantri Awas Yojana-Urban (PMAY-U), State-wise, especially in Tamil Nadu;**
- (b) the funds disbursed under this scheme, State-wise; and**
- (c) whether the Government proposes to improve the functioning of the scheme including, but not restricted to, faster sanction of houses, scaling up the construction process easing the application and verification process?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

**(a) to (b) Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central Assistance to States/ Union Territories (UTs), including the State of Tamil Nadu, for providing all-weather pucca houses to all eligible urban households.**

**Based on the project proposals submitted by States/ UTs, a total of 122.69 lakh houses were sanctioned till 31.03.2022. Against the**

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sanctioned houses, 68.02 lakh houses are completed/ delivered to beneficiaries so far, out of which 9.75 lakh houses were completed during FY 2022-23. Against 6.89 lakh houses sanctioned in Tamil Nadu, 4.93 lakh houses are completed so far, out of which 56,580 houses were completed during FY 2022-23. As on 23.01.2023, Central Assistance of ₹2.02 lakh crore has been approved under the scheme, out of which ₹1.36 lakh crore has been released to States/ UTs/ Central Nodal Agencies.

State-wise details of number of houses sanctioned, completed since inception and during FY 2022-23, Central Assistance sanctioned and released under PMAY-U are at Annexure. Completion of projects generally takes 12-36 months in different verticals of the scheme. Around 37 lakh houses have been sanctioned in the last two years.

(c) PMAY-U scheme period has been extended up to 31<sup>st</sup> December, 2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete the sanctioned houses in States/ UTs without changing the funding pattern and implementation methodology. Ministry monitors progress of the Scheme through periodic review meetings, video-conferences and field visits. States/ UTs, including the State of Tamil Nadu, have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports.

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**State-wise details of number of houses sanctioned and completed since inception and during  
FY 2022-23, Central Assistance sanctioned and released under PMAY-U**

(as on 23rd Jan, 2023)

Sr. No.	Name of the State/ UT	Houses sanctioned	Houses completed since inception	Houses completed during FY 2022-23	Central Assistance (₹ in Crores)	
					Sanctioned	Released
1	AndhraPradesh	20,74,765	6,67,334	1,92,290	31,622.09	17,803.47
2	Bihar	3,27,315	1,01,567	15,483	5,153.40	2,571.47
3	Chhattisgarh	3,06,034	1,60,957	20,370	4,849.88	3,513.28
4	Goa	3,150	2,987	174	74.60	70.99
5	Gujarat	10,60,376	7,92,574	82,982	21,913.30	17,125.77
6	Haryana	1,66,671	58,697	8,691	2,953.74	1,425.79
7	HimachalPradesh	13,249	8,863	1,894	241.08	179.27
8	Jharkhand	2,34,369	1,17,559	10,386	3,686.64	2,535.21
9	Karnataka	7,06,320	2,94,209	29,739	11,587.96	6,256.79
10	Kerala	1,66,661	1,06,998	8,498	2,759.58	1,935.63
11	MadhyaPradesh	9,60,256	5,93,867	1,11,057	15,822.64	12,893.92
12	Maharashtra	15,11,989	7,34,673	1,15,251	27,690.75	16,356.34
13	Odisha	2,13,845	1,19,377	18,294	3,344.18	2,091.34
14	Punjab	1,32,895	63,851	13,899	2,339.21	1,546.26
15	Rajasthan	2,76,746	1,58,326	21,586	5,262.89	3,780.21
16	TamilNadu	6,88,854	4,93,176	56,580	11,253.10	8,885.30
17	Telangana	2,49,465	2,18,362	10,106	4,465.81	3,145.79
18	UttarPradesh	16,89,673	11,99,343	1,48,426	26,638.08	21,018.32
19	Uttarakhand	62,762	27,292	3,264	1,159.41	731.56
20	WestBengal	6,91,146	3,09,258	47,193	11,094.38	6,627.12
<b>Sub-total (States):-</b>		<b>115,36,541</b>	<b>62,29,270</b>	<b>9,16,163</b>	<b>1,93,912.73</b>	<b>1,30,493.82</b>
21	ArunachalPradesh	9,002	5,610	2,875	189.92	146.19
22	Assam	1,61,476	71,466	28,201	2,445.88	1,313.79
23	Manipur	56,037	9,427	4,346	841.20	435.57
24	Meghalaya	4,759	1,101	427	72.34	29.66
25	Mizoram	40,756	6,102	979	624.88	206.13
26	Nagaland	32,335	11,339	5,746	511.02	306.96
27	Sikkim	704	209	26	11.95	7.09
28	Tripura	94,162	63,038	6,407	1,513.52	1,146.40
<b>Sub-total (N.E.States):-</b>		<b>3,99,231</b>	<b>1,68,292</b>	<b>49,007</b>	<b>6,210.72</b>	<b>3,591.78</b>
29	A&NIsland(UT)	378	47	3	5.87	1.99
30	Chandigarh(UT)	1,271	1,202	76	29.03	27.51
31	UTofDNH&DD	10,480	8,368	1,982	221.50	191.93
32	Delhi(NCR)	30,194	28,683	1,376	696.94	660.44
33	J&K(UT)	49,146	16,673	5,155	756.15	369.43
34	Ladakh(UT)	1,366	647	104	31.10	22.21
35	Lakshadweep(UT)	-	-	-	-	-
36	Puducherry(UT)	16,394	7,662	1,519	258.30	172.60
<b>Sub-total(UT):-</b>		<b>1,09,229</b>	<b>63,282</b>	<b>10,215</b>	<b>1,998.90</b>	<b>1,446.10</b>
<b>Grand Total:-</b>		<b>120.45Lakh**</b>	<b>68.02 Lakh*</b>	<b>9.75Lakh</b>	<b>2.02 LakhCr.</b>	<b>1.36 LakhCr.</b>

\*Includes completed (3.41lakh)/ grounded (4.01lakh) houses of JnNURM during mission period.

\*\*Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.24 lakh non- starter houses have been curtailed by some States against which States to put up new proposals under BLC.